

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 1155/(MAH)/2017
CA No.

CORAM:


Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE PARTIES: Transport Corpoation of India
V/s.
Minwool Rock Fibers Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------------------|--------------------|---|
| 31 | Vishal C. Bhatia | Adv for the O.P |  |

During the course of dictation it is noticed
that certain clarification is required u/s. 60
of the I & BC, 2016. Hence, re fix this
matter for clarification on 07th sep. 2017.
Registry is directed to inform the same to
the parties.

Sd/-